

States/U.T.s through their Annual Reports on working of PFA Act and Rules, only about 8.9 percent of samples tested during the period 2003-2007 were found adulterated.

(c) In case of samples of food found adulterated or not conforming to the standards, action is taken under the PFA Act, 1954. The PFA Act, 1954 stipulates imprisonment of six months to life imprisonment depending upon the gravity of offence awarded by the courts.

(d) and (e) The Central Committee for Food Standards Constituted under the PFA Act, 1954, reviews the provisions of PFA Rules, 1955 from time to time with a view to curb the adulteration and contamination in food items.

#### **Establishment of a regulatory institution in health sector**

†795. SHRI PRABHAT JHA:

SHRI BALAVANT ALIAS BALAPTE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government is considering to establish a regulatory institution in the health sector;

(b) if so, the details thereof; and

(c) if not, the steps Government is taking to protect the general public from the exploitation by private hospitals and pharmaceutical companies?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes Sir. Under the draft National Health Bill, 2009, there is a provision of establishment of national level Health Service Regulatory Body to ensure compliance of the standards, protocols, norms and guidelines etc. The draft Bill is available on this Ministry's official web site [www.mohfw.nic.in](http://www.mohfw.nic.in)

(c) Does not arise.

#### **Shortage of doctors**

796. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether country is suffering from acute shortage of doctors, having just six doctors for every 10,000 people, compared to the global average of 15 whereas, States like Jharkhand and Chhattisgarh have just two doctors for 1,00,000 people;

(b) whether India produces 32,000 medical graduates each year, whereas the need is for 1,00,000 graduates;

(c) whether number of Postgraduate/ MCH doctors is woefully inadequate;

(d) whether medical career is getting less attractive as aspirants to PMT are getting lesser every year;

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†Original notice of the question was received in Hindi